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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 125 (RE-2008) /2004-2009

NEW DELHI DATED THE 3rd January, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the amendment in the Handbook of Procedures, v1 (RE 2008):

1. Paragraph 1.1 stands replaced by the following:

1.1 In pursuance of the provisions of paragraph 2.4 of FTP, the Director General of *Foreign Trade (DGFT)* hereby notifies the compilation known as *HBP v1, HBP v2 and Schedule of DEPB rates*. These compilations, as amended from time to time, shall remain in force 'until further amendments' except *DEPB Scheme* which shall continue to be operative till 31st December, 2009."

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

[Issued from File. No. 01/94/180/ DEPB –Extn. /AM09/ PC 4(B)].